(c) if so, what steps Government have taken through UNO and international influence to prevent auctioning of properties of refugees from East Bengal ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Government have brought this to the notice of the United Nations High Commissioner for Refugees during his recent visit to India. Government are also bringing this to the notice of the international community through diplomatic channels. An assurance has been sought from the Pakistan Government that the property of the refugees would be protected and returned to them when they return to their homes in East Bengal.

## Persons who came to India from Ceylon

•612. SHRI PHOOL CHAND VERMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether much progress has not been made so far in regard to the implementation of Indo-Ceylon Pact;

(b) how many persons have so far arrived in India from Ceylon under the Pact ; and

(c) the number of Indians who have been given Ceylonese citizenship under the Indo-Ceylon Pact?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The Indo-Ceylon Agreement of 1964 prescribed a period of 15 years for its implementation. The necessity to make various prior arrangements had somewhat delayed actual repatriation under the terms of the Indo-Ceylon Agreement of 1964. Both Governbents are taking necessary steps to carry out their obligations.

(b) 22093 stateless persons were granted point citizenship and repatriated to India inder the 1964 Agreement upto the end of peil 1971. (c) 15091 stateless persons were accepted as Ceylon citizens upto the end of April 1971 under the 1964 Indo-Ceylon Agreement.

## Rebel Nagas Secret Ties with Foreign Countries

\*614. SHRI K. LAKKAPPA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the rebel Nagas have secret strong ties with some foreign countries ;

(b) if so, the names of such countries with whom Naga Rebels have relations; and

(c) the steps taken or likely to be taken to break such relations?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Some of the misguided Nagas have been maintaining contacts with Pakistan and China.

(e) Government have, on several occasions, protested to the Governments of Pakistan and the People's Republic of China, asking them to desist from giving help to underground Nagas and interfering in our it ternal affairs.

The Governments of Nagaland and Manipur and the Security Forces are vigilant. With improved intelligence and the co-operation of the villagers, they have been able to effectively curb clandestine traffic along the international frontier.

## Brutal Treatment Meted out by Pakistan to Indians in Pakistani Jails

\*616. SHRI S. M. BANERJEE : SHRI G. Y. KRISHNAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state 1

(a) whether his attention has been drawn to the news-item in the Statesmen (Delhi dated 25th April, 1971) that brutal treatment was meted out to the Indian Nationals who have been imprisoned by Pakigtan authorities just because they happened to stray into their territory ?